

Chief Metropolitan Magistrate Court
In the Court of NAMADEV KAMANNA SALAMANTAPI
23 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 13-12-2021

Case Type	Case No./Year	Sub Stage	Advocate	
SUMMONS				
1) C.C.	1501/2020		VIJAY NARAYAN	
2) C.C.	148/2021		P.K. VENKATESH PRASAD	
3) C.C.	30416/2021		S.GIRISH	
4) C.C.	30418/2021		KIRAN KUMAR B.M.	
DEFENCE EVIDENCE				
5) C.C.	21993/2016			
6) C.C.	21995/2016			
7) C.C.	20473/2017			
8) C.C.	20474/2017			
9) C.C.	26935/2018			
10) C.C.	2013/2019			
11) C.C.	10096/2019			
ARGUMENTS				
12) C.C.	3169/2016			
FOR STEPS				
13) C.C.	19935/2018	<i>Morning Session</i>		
14) C.C.	24209/2018			
15) C.C.	31662/2018			
16) C.C.	34588/2018			
17) C.C.	6415/2019			
18) C.C.	16993/2019			
19) C.C.	26410/2019			C.R. KRISHNAPPA
20) C.C.	393/2020			ANAND R B
21) C.C.	396/2020			GIRISHA.N
22) C.C.	1410/2020			L.G.KUMAR
23) C.C.	1503/2020			M. MANJUNATH
24) C.C.	3087/2020			BIDAPPA AND JAIN
25) C.C.	2596/2021			NAVEEN KUMAR
26) C.C.	3453/2021			R. VIJAY KUMAR
27) C.C.	3460/2021			AVINASH V
28) C.C.	4038/2021			HARISH PRABHU. S
29) C.C.	4053/2021		ONKARA.K.B.	

30) C.C.

NBW

31) C.C.

32) C.C.

SWORN STATEMENT

33) P.C.R.

34) P.C.R.

35) P.C.R.

36) P.C.R.

9221/2021

3864/2020

9174/2020

12308/2020

2359/2021

11527/2021

17486/2021

Morning Session

Afternoon Session

SHANTHKUMAR. V

MOHAN N.A.

B.B. PATIL

C.C NARAYANA

LOKESH BOOVANAHALLI
AND ASSOCIATES

PARAMESH H S

Adil
XIII Additional Chief Metropolitan
Magistrate, Bangalore City

Chief Metropolitan Magistrate Court
In the Court of NAMADEV KAMANNA SALAMANTAPI
23 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 14-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	526/2021	} <i>Morning Session</i>	AYANTIKA MANDAL
2) C.C.	1076/2021		GURU BASANNA
3) C.C.	2970/2021		RAVEEN.T.V
4) C.C.	6127/2021		S.J
5) C.C.	9088/2021		RAJARAM. D.BHAT
6) C.C.	30414/2021		H DADA PEER KAR/1739/2010
7) C.C.	30415/2021		H DADAPEER KAR/1739/2010
NOTICE			
8) CrI.Misc.	5409/2021	— <i>Afternoon Session</i>	SUMATHI C M
HEARING			
9) C.C.	10745/2018		
EVIDENCE			
10) C.C.	31670/2018		
11) C.C.	3808/2019		
12) C.C.	6414/2019		
13) C.C.	11625/2019		
14) C.C.	13953/2019		S. CHETAN NAG
15) C.C.	13955/2019		
16) C.C.	11172/2020		P.V.NATARAJAGOWDA
17) C.C.	16994/2020		THIMMANNA
TO HEAR ON			
18) P.C.R.	913/2021	— <i>Afternoon Session</i>	CHANDRANNA. N
DEFENCE EVIDENCE			
19) C.C.	10355/2018	} <i>Morning Session</i>	M K VENKATRAMANA
20) C.C.	20624/2018		
21) C.C.	3276/2019		
22) C.C.	1388/2020		
ACCUSED STATEMENT u/s 313 CrPC			
23) C.C.	10924/2018		
24) C.C.	18214/2019		
CALL ON			

[Signature]
 xxiii Additional Chief Metropolitan
 Magistrate, Bangalore City

25) C.C. 30201/2018

FOR STEPS

26) C.C. 28775/2017

27) C.C. 3824/2019

28) C.C. 1508/2020

29) C.C. 17003/2020

30) C.C. 521/2021

31) C.C. 525/2021

32) C.C. 527/2021

33) C.C. 602/2021

34) C.C. 2380/2021

35) C.C. 2564/2021

NBW

36) C.C. 9991/2018

37) C.C. 21560/2019

38) C.C. 29871/2019

SWORN STATEMENT

39) P.C.R. 2847/2020

40) P.C.R. 7398/2020

41) P.C.R. 12545/2020

42) P.C.R. 1607/2021

43) P.C.R. 1636/2021

Morning Session

Afternoon Session

M.S. VISHWANATHA
MANJUNATHA
PRASHANTH U.T.
A.M. IKTEARUDDIN
PRASHANTH U.T
HARISH KUMAR.R.S
G. JAYASHREE
PRASHANTH U.T

D.P.SUBBUKRISHNA

MAHESH M.
RUDRAPPA. P
N.JAIPRAKASH RAO
PRAKASH.T.S.
PRAKASH.T.S.

XXIII Additional Chief Metropolitan
Magistrate, Bangalore City

Chief Metropolitan Magistrate Court
In the Court of NAMADEV KAMANNA SALAMANTAPI
23 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 15-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	1397/2020	} Morning Session	K. VENKATESH
2) C.C.	17037/2020		BHARATH KUMAR
3) C.C.	3136/2021		P. RAMALINGEGOWDA
4) C.C.	3279/2021		CHENNA KRUSHNA S
5) C.C.	6847/2021		SIDDARAJU M.
6) C.C.	29377/2021		H. KUMARSWAMY
7) C.C.	30420/2021		T V NANJA REDDY
8) C.C.	30421/2021		RATHNAPPA B R
9) C.C.	33409/2021		H.M.MURALIDHAR
HEARING			
10) C.C.	14132/2017	} Morning Session	
11) C.C.	26277/2018		
EVIDENCE			
12) C.C.	23626/2017		
ORDERS			
13) C.C.	8819/2019		
DEFENCE EVIDENCE			
14) C.C.	15960/2016		
15) C.C.	34577/2018		
ACCUSED STATEMENT u/s 313 CrPC			
16) C.C.	4447/2019		
JUDGEMENT			
17) C.C.	2009/2019		
ORDERS			
18) C.C.	20590/2019		ARUN KUMAR
CALL ON			
19) Crl.Misc.	4181/2021	} After noon Session	CHANDRASHEKAR C
20) Crl.Misc.	4631/2021		MANJUNATH B
FOR STEPS			
21) C.C.	20182/2017	} Morning Session	
22) C.C.	24460/2017		
23) C.C.	20337/2019		PRAKASH M.G
24) C.C.	1507/2020		G.H CHANNAGANGAIAH

25) C.C. 17043/2020
26) C.C. 335/2021
27) C.C. 2844/2021
28) C.C. 3602/2021
29) C.C. 4054/2021
30) C.C. 9735/2021
31) C.C. 21910/2021

NBW

32) C.C. 4466/2017
33) C.C. 22595/2018
34) C.C. 52/2021
35) C.C. 2869/2021

SWORN STATEMENT

36) P.C.R. 2545/2020
37) P.C.R. 7410/2020
38) P.C.R. 13147/2020
39) P.C.R. 13149/2020
40) P.C.R. 568/2021
41) P.C.R. 1573/2021
42) P.C.R. 2086/2021
43) P.C.R. 2273/2021
44) P.C.R. 3876/2021
45) P.C.R. 3879/2021
46) P.C.R. 5417/2021
47) P.C.R. 14428/2021
48) P.C.R. 14436/2021
49) P.C.R. 17487/2021
50) P.C.R. 18439/2021

C.S.PRAKASH
S.D. VIJAYALAKSHMI
K.L. SUJAYA
PRAMOD.M.
V. RAJANNA
PUTTARAJ.T.V
DEVARAJU.R.

Morning Session

MANJAPPA. T.R.
K.M. YOGESH

A.T. NAGENDRA
SURESHA
PRAKASH. T.S.
PRAKASH. T.S.
PRAKASH T.S
SRINIVASA. C
NARAYASWAMY
ARUN KUMARA
PRAKASH T S
PRAKASH T S
NAGARAJA. G
PRAKASH. T.S.
KUMAR
R.SRINIVAS
PRASANNA KUMAR M.B

Afternoon Session


Additional Chief Metropolitan
Magistrate, Bangalore City

Chief Metropolitan Magistrate Court
In the Court of NAMADEV KAMANNA SALAMANTAPI
23 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 16-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	13835/2019	<i>Morning Session</i>	JAYARAJ GOWDA M.N. HMT BIMBADHAR.M. GOWDAR BIMBADHAR.M. GOWDAR D.L. LINGE GOWDA
2) C.C.	17403/2020		
3) C.C.	7110/2021		
4) C.C.	7284/2021		
5) C.C.	7286/2021		
6) C.C.	30419/2021		
NOTICE			
7) C.C.	26480/2015	<i>After noon Session</i>	PAVITHRA R
8) P.C.R.	15811/2019		
9) CrI.Misc.	4543/2021		
HEARING			
10) P.C.R.	6792/2019	<i>After noon Session</i>	JAYARAJ GOWDA M.N.
EVIDENCE			
11) C.C.	27037/2017	<i>Morning Session</i>	C.S.SRINIVAS H.S. SHIVA KUMAR SHIVAKUMAR T.N GOPALA GOWDA M.D. ALAVANDAR NATARAJU T VEERESH.P.S PRADEEP V.B. B.G.THAMMAIAH MOHAN CHANDRA. P
12) C.C.	10647/2018		
13) C.C.	17551/2018		
14) C.C.	20430/2018		
15) C.C.	25301/2018		
16) C.C.	7358/2019		
17) C.C.	8817/2019		
18) C.C.	10094/2019		
19) C.C.	23521/2019		
20) C.C.	561/2020		
21) C.C.	562/2020		
22) C.C.	1391/2020		
23) C.C.	1416/2020		
24) C.C.	3830/2020		
25) C.C.	5368/2020		
26) C.C.	8177/2020		
27) C.C.	11173/2020		
28) C.C.	14115/2020		
29) C.C.	605/2021		
30) C.C.	1944/2021		

- 31) C.C. 2571/2021 — Morning Session CHIKKANNA
 32) CrI.Misc. 2648/2021 — Afternoon Session PUSHPA BAIK KAR
 156/2006

APPEARANCE OF ACCUSED

- 33) C.C. 9565/2021 K.R
 34) C.C. 24001/2021 NARJI. A .SADANANDA

DEFENCE EVIDENCE

- 35) C.C. 8755/2018
 36) C.C. 9519/2018
 37) C.C. 14829/2018
 38) C.C. 34584/2018
 39) C.C. 34589/2018
 40) C.C. 3820/2019
 41) C.C. 11608/2019
 42) C.C. 11615/2019
 43) C.C. 22816/2021

Morning Session

V RAJANNA

ACCUSED STATEMENT u/s 313 CrPC

- 44) C.C. 15286/2020 TILAK RAJ

ARGUMENTS

- 45) C.C. 14867/2017

AWAIT

- 46) C.C. 14834/2018
 47) C.C. 21548/2019 ANIL KUMAR K.M.
 48) C.C. 23530/2019 ADINARAYANA
 49) C.C. 4086/2021 B.S. RAMANATHA

FOR STEPS

- 50) C.C. 16443/2017

- 51) C.C. 25711/2017

- 52) P.C.R. 964/2020 — Afternoon Session

- 53) C.C. 3567/2021 V. SEENAPPA

NBW

- 54) C.C. 6087/2016

- 55) C.C. 429/2019

- 56) C.C. 13849/2019 — Morning Session R BALAJI SING AND ASSOCIATES

- 57) C.C. 18219/2019 D.L. LINGE GOWDA

- 58) C.C. 21113/2019 J. SANDEEP

- 59) C.C. 6881/2020

- 60) C.C. 6233/2021 N.A. MOHAN

- 61) C.C. 6234/2021 N.A. MOHAN

OBJECTION

- 62) C.C. 23548/2019 G.KUMAR

- 63) C.C. 26414/2019 GIRISH KUMAR.C.S

64) C.C.

65) C.C.

SWORN STATEMENT

66) P.C.R.

67) P.C.R.

68) P.C.R.

69) P.C.R.

70) P.C.R.

26415/2019

1364/2020

Morning Session

GIRISH KUMAR C.S

G V PADMAVATHI

986/2020

1827/2021

14427/2021

14845/2021

15691/2021

Afternoon Session

BIMBADHAR.M.GOWDAR

KUMAR

DHRUV M PATWARI

M.GANESH

XIII Additional Chief Metropolitan
Magistrate, Bangalore City

Chief Metropolitan Magistrate Court
In the Court of NAMADEV KAMANNA SALAMANTAPI
23 ADDL. CHIEF METROPOLITAN MAGISTRATE
Cause List Dated 17-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	10090/2019	} Morning Session	NAVEEN KUMAR N RAMESHA. M.S. B.J. MOHAN S. CHANNAKRISHNA GOPALA KRISHNA M C
2) C.C.	3003/2021		
3) C.C.	7008/2021		
4) C.C.	7109/2021		
5) C.C.	9505/2021		
6) C.C.	29523/2021		
NOTICE			
7) P.C.R.	7620/2021	} Afternoon Session	PRASANNA KUMAR.M.B. UMA DEVI
8) CrI.Misc.	4641/2021		
EVIDENCE			
9) C.C.	4451/2017	} Morning Session	S.G.N Ranganatha Prasad B.S. SURENDRA Y S SARASWATHI SIDDESH KANNAPPA SURESHA M T.N. GOPALAGOWDA SHANKAR G.V.
10) C.C.	3313/2018		
11) C.C.	14151/2018		
12) C.C.	6199/2019		
13) C.C.	7366/2019		
14) C.C.	7385/2019		
15) C.C.	10103/2019		
16) C.C.	18233/2019		
17) C.C.	498/2020		
18) C.C.	11479/2020		
19) CrI.Misc.	4947/2020	} Afternoon Session	SARASWATHI SIDDESH KANNAPPA
20) CrI.Misc.	4995/2020		
21) C.C.	6125/2021	} Afternoon Session	SURESHA M T.N. GOPALAGOWDA SHANKAR G.V.
22) C.C.	6143/2021		
23) CrI.Misc.	3709/2021		
APPEARANCE OF ACCUSED			
24) C.C.	8782/2021	} Morning Session	A VEDAMURTHY A VEDAMURTHY
25) C.C.	8783/2021		
TO HEAR ON			
26) P.C.R.	13121/2020	} Afternoon Session	K. MARISWAMY PRAKASH. T.S.
27) P.C.R.	1460/2021		
DEFENCE EVIDENCE			

10/12
 XXIII Additional Chief Metropolitan
 Magistrate, Bangalore City

28) C.C. 7337/2019

ARGUMENTS

29) C.C. 5993/2016

30) C.C. 10548/2016

31) C.C. 32454/2018

ORDERS

32) C.C. 5289/2019

33) C.C. 339/2021

34) C.C. 478/2021

AMEYA FADNIS
N SRIDHAR

AWAIT

35) C.C. 34581/2018

Morning Session

FOR STEPS

36) C.C. 6853/2018

37) C.C. 7322/2019

38) C.C. 13534/2019

39) C.C. 16995/2019

40) C.C. 23575/2019

41) C.C. 23576/2019

42) C.C. 1387/2020

RAMESH ADITYA
SS HIREMATH
MOHAN

43) CrI. Misc. 3887/2021

44) CrI. Misc. 4541/2021

Afternoon Session

B.E. RAVI KUMAR
PAVITHRA R

NBW

45) C.C. 20922/2017

46) C.C. 1372/2018

47) C.C. 9990/2018

48) C.C. 26280/2018

49) C.C. 30242/2018

50) C.C. 16990/2019

51) C.C. 20481/2021

52) C.C. 20483/2021

Morning Session

SURESH NAIK
SURESH NAIK

OBJECTION

53) C.C. 16974/2020

54) C.C. 9484/2021

55) C.C. 9485/2021

56) C.C. 9487/2021

57) C.C. 9488/2021

58) C.C. 9490/2021

59) C.C. 9492/2021

60) C.C. 9497/2021

SATHISHA
C.C. NARAYANA
C.C. NARAYANA
C.C. NARYANA
C.C. NARAYANA
C.C. NARAYANA
C.C. NARAYANA
C.C. NARAYANA
C.C. NARAYANA

SWORN STATEMENT

61) P.C.R. 8124/2019

62) P.C.R. 3246/2020

Afternoon Session

SANDEEP.S. SHAHAPUR
V.N. JAYARAM

[Signature]
Additional Chief Metropolitan
Magistrate, Bangalore City

63) P.C.R.
64) P.C.R.
65) P.C.R.
66) P.C.R.
67) P.C.R.

3022/2021
3473/2021
13308/2021
18440/2021
19693/2021

Afternoon Session

FEROZE NIZAM
N. SURESHA
N. SURESHA
D.E. SOMASHEKARA
G NANJAPPA


XXIII Additional Chief Metropolitan
Magistrate, Bangalore City